

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.299
ANSWERED ON 24.06.2019**

PROMOTION OF TOURISM IN KANYAKUMARI

299. SHRI H. VASANTHAKUMAR:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is aware that number of tourists visiting Kanyakumari District from within the country and abroad increases year after year;**
- (b) if so, the details thereof during the last three years, year-wise and the revenue earned from tourism;**
- (c) whether the Government is aware of the long pending projects to promote tourism and beautify beaches/basic amenities to the tourists in Kanyakumari District;**
- (d) if so, the action taken by the Government; and**
- (e) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) and (b): Ministry of Tourism, Government of India compiles the State/UT-wise figures of Domestic Tourist Visits (DTVs) and Foreign Tourist Visits (FTVs) on the basis of information provided by State Governments and UT Administrations. The figures of DTVs and FTVs in the State of Tamil Nadu during 2015, 2016 and 2017 (latest available) are as follows:

(figures in million)

Year	DTVs	FTVs
2015	333.5	4.7
2016	343.8	4.7
2017(P)	345.1	4.9

P: provisional

Ministry does not compile the figures of revenue earned from tourism. However, the estimated Foreign Exchange Earnings (FEEs) through tourism in India during the last three years are as follows:

Year	FEEs (in Rs. crore)
2016	1,54,146
2017	1,77,874
2018	1,94,882

(c) to (e): Development and promotion of tourist places is primarily the responsibility of concerned State Government/UT Administration. However, the Ministry of Tourism promotes India as a holistic destination covering its various tourism destinations and products across different States/Union Territories in the country. For creation of tourism infrastructure in the country, the Ministry of Tourism has two flagship schemes viz. Swadesh Darshan - Integrated Development of Theme-Based Tourist Circuits and PRASHAD- Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive. The projects under these schemes are identified for development in consultation with the State Governments/UT Administrations and are sanctioned subject to availability of funds, submission of suitable detailed project reports, adherence to scheme guidelines and utilization of funds released earlier. The projects sanctioned under these schemes for the State of Tamil Nadu are given in Annexure

ANNEXURE

STATEMENT IN REPLY TO PARTS (c) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.299 ANSWERED ON 24.06.2019 REGARDING PROMOTION OF TOURISM IN KANYAKUMARI.

A. Projects sanctioned to the State of Tamil Nadu under Swadesh Darshan Scheme

Name of the Circuit/ Sanction year	Name of the Project
Coastal Circuit (2016-17)	Development in Chennai- Mamamallapuram - Rameshwaram - Manpadu - Kanyakumari

B. Projects sanctioned to the State of Tamil Nadu under PRASHAD Scheme

Year of Sanction	Name of the Project
2016-17	Development of Kanchipuram
2016-17	Development of Vellankani
